

CENTRAL INFORMATION COMMISSION

F.no. CIC/AT/A/2006/00037

Dated the 27th June, 06

Appellant: Shri Ajay Kumar Goel, D-94, Pandav Nagar, Patparganj Road, Delhi-110092.

Respondents: Shri M.S. Upadhye, Additional Commissioner of Police (Traffic), Delhi, Police HQs, I.P. Estate, New Delhi-110002.

This appeal filed by Shri Ajay Kumar Goel is against the orders dated 15.12.05 of the CPIO, Shri M.S. Upadhye, Addl. Commissioner of Police, Traffic, Delhi. This is by way of a complaint under Section 18 of the Right to Information Act against the CPIO for furnishing incomplete and misleading information.

2. The parties were called for a hearing. The CPIO was represented by Shri L.V. Prasad, DCP, Traffic, Police Headquarters, Delhi while the appellant was present in person.

3. Upon hearing the case, it was brought to our notice that the Delhi Police, Traffic (CPIO, Shri M.S. Upadhye) needed one week's time to provide the necessary information to the appellant.

4. The time requested is granted. The CPIO, Shri M.S. Upadhye is directed to furnish the necessary information to the appellant within one week of the receipt of this order.

Sd/-
(A.N. TIWARI)
INFORMATION COMMISSIONER

Sd/-
(PROF. M.M. ANSARI)
INFORMATION COMMISSIONER

Authenticated by –

Sd/-
(P.K. GERA)
REGISTRAR

: 2 :

Address of parties:

1. Shri Ajay Kumar Goel, D-94, Pandav Nagar, Patparganj Road, Delhi-110092.
2. Shri M.S. Upadhye, Additional Commissioner of Police (Traffic), Delhi, Police HQs, I.P. Estate, New Delhi-110002.